

SUPREME COURT OF INDIA

The Collegium met to consider the following Agenda:

“To reconsider the case of Mr. Justice K.M. Joseph, Chief Justice, Uttarakhand High Court [PHC: Kerala], pursuant to letters dated 26th & 30th April, 2018 received from Ministry of Law & Justice, Government of India and also to consider the names of Judges from Calcutta, Rajasthan, and Telangana & Andhra Pradesh High Courts for elevation as Judges of the Supreme Court, in view of the concept of fair representation.”

Deferred.

(Dipak Misra), CJI.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

(Kurian Joseph), J.

May 02, 2018